

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 151 of 2022	State Bank of India Vs. Navjit Singh	Atul Sharma	
2.	Comp. App. (AT) (Ins) No. 152 of 2022	Sar Parivahan Pvt. Ltd. Vs. Hindustan Paper Corporation Ltd.	Animesh Kumar	
3.	Comp. App. (AT) (Ins) No. 153 of 2022	IDBI Bank Ltd. Vs. Hasti Mal Kachhara Insolvency Resolution Professional of Deegee Cotsyn Pvt. Ltd. & Ors.	Anju Bhshan Gupta	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 483 of 2019	Sikander Singh Jamuwal (Dharamveer Singh - Withdrawn) Vs. Vinay Talwar & Ors. With	Shikhar Mittal, Santanu Awasthi	K. Datta Abhishek Anand-RP
5.	Comp. App. (AT) (Ins) No. 502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt. Ltd. & Ors.	R. K. Gupta	K. Datta Abhishek Anand-R5
6.	Comp. App. (AT) (Ins) No. 778 of 2021	Shalaka Dhananjay Kulkarni Vs. Jalgaon Janata Sahakari Bank Ltd. & Anr.	Udayaditya Banerjee	Rohit Gupta Agam H Maloo-R1 Nausher Kohli-RP
7.	Comp. App. (AT) (Ins) No. 939 of 2021	Suresh Eknath Kolhakar Vs. Abhiyan Developers Pvt. Ltd.	Anuj Tiwari	Vikas Mehta
8.	Comp. App. (AT) (Ins) No. 998 of 2021	New okhla Industrial Development Authority Vs. Abhishek Anand	Sourav Roy	Mrityunjay Kumar

9.	Comp. App. (AT) (Ins) No. 1027 of 2021	Small Industries Development Bank of India (SIDBI) Vs. Vijender Sharma	S.S. Ahluwalia	Pardeep Dahiya-R1
10.	Comp. App. (AT) (Ins) No. 50 of 2022	Rahuul Ramesh Shah Vs. PNB Housing Finance Ltd.	Misha Rohatgi	Vishrutyi Sahni Kumar Kislay

For Hearing

11.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
12.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg Raveena Rai Zahid Laiq Ahmed
13.	Comp. App. (AT) (Ins) No. 1091- 1092 of 2020	Sameer Singh Bhadauria Vs. Krishan Vrind Jain & Anr.	Zeba Khair	Pulkit Deora Navya Khillon
14.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
15.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
16.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
17.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar